

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 2854
ANSWERED ON 25.03.2025

SOLAR PARKS AND ULTRA MEGA SOLAR POWER PROJECTS SCHEME

2854. SHRI G. C. CHANDRASHEKHAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of solar parks developed under development of Solar Parks and Ultra Mega Solar Power Projects Scheme so far, in the country, particularly in Karnataka;
- (b) the details of subsidies and incentives given to project developers under this scheme; and
- (c) whether Government is facing any challenges in the implementation of this scheme and if so, the steps taken to overcome those challenges?

ANSWER

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER
(SHRI SHRIPAD YESSO NAIK)**

- (a) As on 28-02-2025, solar park infrastructure has been fully developed in 18 solar parks, including one park in Karnataka. In addition, 6 solar parks have been partially developed.
- (b) Under the scheme, a Central Financial Assistance (CFA) of Rs. 20 Lakh/MW or 30% of the project cost, whichever is lower, is provided for development of the park infrastructure. In addition, a CFA of up to Rs. 25 Lakh is provided for preparation of the park Detailed Project Report.
- (c) The major challenges for development of solar parks are acquisition of large tract of land and timely development of transmission system.

The Government regularly works with the State Governments to identify suitable land for the installation of renewable energy projects. The transmission related challenges are regularly taken up with the Central Transmission Utility (CTU), Central Electricity Authority (CEA) and the State Transmission Utilities (STU) of the concerned state to resolve the issues.
